

(c) In view of (a) & (b) above question of short supply of credit does not arise. The Reserve Bank so regulates the flow of bank credit as to ensure that genuine requirements of the industries for productive purposes are met.

**Members of the Board of Directors of Hotels owned by Government**

4432. SHRI M. SATYANARAYAN RAO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the names of the Members on the Boards of Directors of Hotels owned by the Government of India :

1. Shri M S. Sundara
2. Shri K. T. Satarawala, Chairman and General Manager, Indian Airlines
3. Shri B. N. Raman, Addl. Director General, Tourism
4. Shri S.K. Kooke, Commercial Director, Air-India
5. Shri M. Ct. Muthiah
6. Shri N. V. Khote
7. Shri Sanjoy Sen
8. Shri Ghulam Rasul Muttoo
9. Shri Digvijaysinhji

The term of the present board expires on 27th March, 1972.

(b) how long the present members have continued to function in their present capacity; and

(c) the reasons for common names for the membership on the Boards of Directors?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (c). With the merger of Ashoka Hotels Ltd. and Janpath Hotels Ltd. with the India Tourism Development Corporation from 28.3.1970, all the public sector hotels are now managed by the India Tourism Development Corporation whose present board of Directors consists of:-

Chairman-cum-Managing Director

Member

Member

Member

Member

Member

Member

Member

Member

**Travel agents, photographers and T.V. film producers invited to India**

4433. SHRI M. SATYANARAYAN RAO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number of travel agents, travel workers, photographers and T. V. film producers invited to India in the current year ;

(b) the nature of help rendered by these guests in revealing the many attractions and facilities which this country offers to tourists; and

(c) the increase likely to be generated in the number of foreign tourists as a result thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) A statement is placed on the Table of House.

(b) Travel writers, photographers and TV film producers hosted by the Department of Tourism publicise and highlight our various tourist attractions through articles, photographs and T. V. shows, while the travel agents help in promoting India through direct selling of tours to their clients,

(c) Though it is not possible to make any accurate assessment in this regard, the result is reflected in the increased tourist traffic to India.

*Statement*

*Number of Travel Agents Groups, Travel Writers, Photographers and T. V. Film Producers Invited by the Department of Tourism from Various Countries from 1st January 1971 to 30th June 1971.*

| Name of country/<br>Region.   | Agents<br>Groups | Travel<br>Writers | Photographers | T. V Teams |
|---|------------------|-------------------|---------------|------------|
| 1 U. S. A. (including<br>Latin America)   | 3                | 4                 | 3             | ..         |
| 2. Canada   |                  |                   | ..            |            |
| 3. U. K.  | 1                | 6                 | 2             | .          |
| 4 Continental Europe<br>(France, Spain Italy,<br>Switzerland, Germany,<br>Scandinavia, Austria,<br>Benelux) | 6                | 7                 | .             | 2          |
| 5 Japan and Far East  | 3                | 2                 | 3             | 2          |
| 6 Australia   | ..               | 3                 | ..            | ..         |
|   | 13               | 22                | 8             | 4          |

अनुसूचित जाति आदिवासियों के शिक्षा सम्बन्धी उत्थान के लिये मध्य प्रदेश सरकार को अनुदान

4434. श्री हुकूम खन्ड कछवाय - क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि केन्द्रीय सरकार ने मध्य प्रदेश सरकार को अनुसूचित जाति आदिवासियों के शिक्षा सम्बन्धी उत्थान के लिये गत दो वर्षों में कितना ऋण दिया ?

शिक्षा और समाज कल्याण मंत्रालय में उपसचिवी (श्री के. एस. रामास्वामी) : इस प्रयोजन के लिए राज्य सरकार को कोई कर्ज नहीं दिया गया था ।

हरियाण तथा तमिलनाडु में कार्मिग तथा कृष्यकरण के लिये बिजस बैंक से ऋण

4435. श्री प्रताप सिंह मेग्नि : क्या बिजस मंत्री यह बताने की कृपा करेंगे कि

(क) पुनर्निर्माण और बिजस के लिए अन्तर्राष्ट्रीय बैंक ने भारत को हरियाणा और तमिलनाडु में लघु सिंचाई योजनाओं, यंत्रीकृत कृषि और भूमि सुधार के लिए 6 करोड़ डालर के दो ऋण दिये हैं, और

(ख) यदि हाँ, तो उक्त ऋणों का कुछ भाग उत्तर प्रदेश राज्य सरकार के माध्यम से उत्तराखण्ड क्षेत्र के लिये व्यय करने हेतु निमत न करने के क्या कारण हैं जो कि देश का सबसे पिछड़ा क्षेत्र है ?